

## ACT No. XXII OF 1920.

[PASSED BY THE INDIAN LEGISLATIVE COUNCIL.]

*(Received the assent of the Governor General on the 31st August, 1920.)*

An Act further to amend the Lepers Act, 1898.

III of 1898. **W**HEREAS it is expedient further to amend the Lepers Act, 1898; It is hereby enacted as follows :—

1. This Act may be called the Lepers (Amendment) Act, 1920. Short title.

III of 1898. 2. In sub-section (4) of section 1 of the Lepers Act, 1898 (hereinafter referred to as the said Act), the words "and may in like manner amend or cancel any such notification" shall be omitted. Amendment of section 1, Act III of 1898.

3. In clause (1) of section 2 of the said Act, the words "in whom the process of ulceration has commenced" shall be omitted. Amendment of section 2, Act III of 1898.

4. For section 3 of the said Act, the following section shall be substituted, namely :— Substitution of new section for section 3, Act III of 1898.

"3. The Local Government may, by notification in the official Gazette, appoint any place to be a leper asylum if it is satisfied that adequate arrangements have been made or will be made for the accommodation and medical treatment of lepers therein, and may, by a like notification, specify the local areas from which lepers may be sent to such asylum." Appointment of leper asylums by Local Government.

5. In section 6 of the said Act—

(a) in sub-section (1) after the words "any police officer" the words "or any other person specially empowered by the Local Government by order in writing in this behalf" shall be inserted; and

Amendment of section 6, Act III of 1898.

(b) in

(b) in sub-section (2) after the words "such police officer" the words "or other person" shall be inserted.

Amendment  
of section 12,  
Act III of  
1898.

6. In section 12 of the said Act, for the words "by any police officer without a warrant," the words "without a warrant by any police officer or by any other person especially empowered by the Local Government by order in writing in this behalf" shall be substituted.